

[English]

### Relations with Neighbouring Countries

\*82. PROF. P.J. KURIEN:  
PROF. VIJAY KUMAR  
MALHOTRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken any new initiatives in improving India's relations with the neighbouring countries; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Yes, Sir. India is keen to build an era of cooperation and friendship in South Asia and Government is taking steps in this regard consistent with our national interests and security.

An invitation has been extended to the Minister of Foreign Affairs of Nepal to visit India from the 2nd January, 1990 for a dialogue with a view to resolve outstanding problems.

A Sri Lankan delegation headed by its Foreign Minister was received by the Government. The Sri Lankan Foreign Minister called on the Prime Minister and Minister of External Affairs. All aspects of prevailing situation in Sri Lanka were discussed.

### Allotment of Registration with Separate Code Numbers to Motor Vehicles

219. SHRI KALKA DAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether registration number with separate code numbers are required to be allotted to motor vehicles from various Trans-

port Authority Offices in Delhi under the Motor Vehicles Act 1988 and rules made thereunder;

(b) if so, whether this provision is being implemented; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) and (c). Delhi Administration has intimated that all legal requirements having been completed, implementation of the schemes would commence from Mid January, 1990, synchronising registration system with lumpsum one-time tax collection.

### Opening of Post Offices in Kerala

220. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of new Post Offices which are proposed to be opened in Kerala during the current year;

(b) how many of them will be in Cannanore, Wyanad and Calicut Districts and what are the details of the proposed locations;

(c) whether representations have been received from Cannanore, Wyanad and Calicut Districts requesting for setting up of more Post Offices/Branch Post Offices in those Districts; and

(d) if so, the response of Government to each of these requests?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) It is proposed to open 6 new post offices in

Kerala during 1989-90 subject to approval by Ministry of Finance.

(b) The proposed Post Offices are in the districts of Kottayam, Malapuram, Idikki and Pathanamthitta. There are no proposals at present in respect of Cannanore, Wyanad and Calicut districts.

(c) Yes, Sir.

(d) These representations are under consideration.

#### **Cooperative Societies in Delhi**

221. SHRI KAMAL CHAUDHRY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a number of Cooperative Societies in Delhi have not held mandatory Annual General Meeting and elections in accordance with Rule 62 of Delhi Cooperative Societies Rules, 1973 during the last three cooperative years;

(b) whether the office bearers of many societies held office for more than two consecutive terms in violation of Sec. 30 (5) (a) of the Delhi Cooperative Societies Act 1972;

(c) if so, the details thereof and the action initiated against the erring societies; and

(d) if no action has been taken, the

reasons for the delay?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (d). For the last three years, 793 cooperative societies in Delhi have not held the Annual General Meetings. In 50 societies, office bearers have exceeded two terms. In all such cases, necessary action in accordance with the provisions of the Delhi Cooperative Societies Act, 1972 and the Rules there under, has been initiated by the Registrar of Cooperative Societies, Delhi.

#### **Amount Spent Under Jawahar Rozgar Yojana**

222. SHRI P. CHIDAMBARAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the expenditure incurred under Jawahar Rozgar Yojana during the financial year 1989-90 so far, statewise;

(b) the amounts actually disbursed by Union Government during 1989-90 statewise; and

(c) the share contributed by each State Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). Requisite information is given in the statement below.